

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 188 of 2020

IN THE MATTER OF:

Srinivasa Reddy Velagala

....Appellant

Vs.

Sravanthi Infratech Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Mullapudi Rambabu, Mr. N. Eswara Rao and
Ms. Prity Kumari, Advocates**

For Respondent:

O R D E R

31.01.2020: On request of the Learned Counsel for the Appellant, let the appeal be posted 'For Admission (Fresh Case)' on **05th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn